

ANNEXURE-1

Name of the corporate debtor: M/s Independent TV Limited
Date of commencement of liquidation: 17.03.2023
List of stakeholders as on: 02.07.2025

List of secured financial creditors

(Amount in ₹)																			
Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of any mutual claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Claim Disbursed	Amount of Claim Balance	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted								
1	Noble Co-Operative Bank Ltd.	-	25.03.2023	20,369,355.00	20,369,355.00	Financial Creditor	20369355	Yes	HYPOTHICATION OF VEHICLES AND PERSONAL GUARANTEE OF MR SACHIN BHATT, Value of Security 63,00,000	-	100%	-	-	-	-	20369355	0	Recoverable expense Rs. 4927.79 is rejected being not admissible as per the law. The creditor has filed revised claim the same is rejected.	
				20,369,355.00	20,369,355.00						100%					20369355	0		

Anup Kumar
Liquidator of M/s Independent TV Ltd.
IP Regd. No. IBB/LI/A-00244-N00333/2017-18/10911
734, Lawyers Chamber Block, Western Wing,
Tis Hazari Court, Delhi-110054
Email Id:- sachinawaranyasi@gmail.com

